

OA 612/05

Notes of the Registry

Notice issued
to all respds.

h
11/8/05
Sd/ (5)

Adv. not

lach. Mr. U.B.
Mohapatra, Sub
has applied to
respds.

for counter.

h
16/11/05
Lag

Order d. 27/9/05

Applicant is
absent on call. on
the prayer of
Mr. U.B. Mohapatra,
Ld. ASC the matter
is adjd. to 17/11/05
for counter.

DR
27/9/05
REGISTRAR

For counter -

h
16/11
Lag

Order d. 17/11/05
on the prayer of
Ld. SSCG the matter
is adjd. to 22/12/05
for counter.

DR
12/11/05
REGISTRAR

Orders of the Tribunal

Order dated - 23/01/06

Call this matter on
25/01/06 for orders.

Member(s)

O.A.No.612 of 2005.

Order dated 25-01-2006.

Claim of the Applicant for an employment on compassionate ground having been turned down by the Respondent Department, the Applicant has approached this Tribunal in the present Original Application No.612 of 2005 filed under section 19 of the Administrative Tribunals Act, 1985. It appears, the Department have started reconsidering the said grievance of the Applicant and have sought for clearance/clarification from the headquarters. A copy of the communication to the headquarters dated 28-09-2004 has been filed as Annexure-II to the O.A. By their communication dated 28-05-

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2004 (copy of which has been filed as Annexure-13), the Applicant has already been intimated about the correspondence with the headquarters.

Since the grievance of the Applicant is receiving reconsideration of the Respondents, this Original Application is hereby disposed of with direction to the Respondents to complete the reconsideration of the grievance of the Applicant by the end of March, 2006. The Respondents should intimate the result of such reconsideration to the Applicant before the end of March, 2006.

With the aforesaid observation and direction, this Original Application stands disposed of; after hearing Mr. S.K.Das, learned counsel appearing for the Applicant and MR. U.B.Mohapatra, learned Senior Standing Counsel appearing for the Respondents.

Send copies of this order to the Respondents and free copies of this order be handed over to Mr. S.K.Das, learned counsel

[Signature]

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appearing for the Applicant and Mr. U.B.Mohapatra, learned Senior Standing Counsel appearing for the Respondents.

Free copy of this order be also sent to the Applicant in the address given in the O.A.

MEMBER (JUDICIAL)
25/01/2006

Copies of order
Dt 25/1/06 issued
to the Respondents by
PCR & three copies
handed over to
Counsel for leave
orders.

h
31/1/06